

ITEM NO.21

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4361/2014
JITENDER KUMAR SHUKLA Petitioner(s)

VERSUS

THE STATE OF U.P.& ORS.
(with office report)

Respondent(s)

WITH
SLP(Crl) No. 9851/2014
(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 09/02/2016 This petition was called on for hearing today.
For Petitioner(s) Mr. Bishnu Prasad Tiwari,Adv.
Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Gaurav Dhingra,Adv.
Mr. Rajesh Kumar,Adv.
Mr. E. C. Agrawala,Adv.
Ms. Garima Prashad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No. 4361/2014
Four weeks time, as last chance is given to the learned
counsel for the petitioner to comply with the terms of the order
dated 14.10.2015 of this Court.
SLP(Crl.) No. 9851/2014
Both respondents are represented through Counsel on main
matter and Ld. Counsel for the petitioner shall serve copy to
Advocate to make service complete.
List again on 29.3.2016.

(M V RAMESH)
Registrar

MG